NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

56. C.P. 4804/(MB)/2018

CORAM:
SMT. ANURADHA BHATIA **SHRI KISHORE VEMULAPALLI**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2023

NAME OF THE PARTIES: **Thomas Jhon Fernandes**
V/s
Birla Shloka Edutech Ltd

APPEARANCE :

FOR THE APPLICANT **:** Absent

FOR THE RESPONDENT **:** Absent

Section: 73(4) of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **28.04.2023** for hearing.

Sd/-
ANURADHA BHATIA
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

09.03.2023
Sushil